

| Annexure - 8  |  |                  |                        |                           |  |                                     |                             |                        |                          |                            |  |                              |                                    |  |
|---|--|------------------|------------------------|---------------------------|--|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| Name of the corporate debtor: Vaishnvi Infotech Ltd ; Date of commencement of CIRP:16.3.2023 ; List of creditors as on: |  |                  |                        |                           |  |                                     |                             |                        |                          |                            |  |                              |                                    |  |
| List of operational creditors (Other than Workmen and Employees and Government Dues)                                    |  |                  |                        |                           |  |                                     |                             |                        |                          |                            |  |                              |                                    |  |
| Sl. No.   | Name of creditor                               | Details of claim |                        | Details of claim admitted |  |                                     |                             | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any  |
|   |  | Date of receipt  | Amount claimed         | Amount of claim admitted  | Nature of claim  | Amount covered by security interest | Amount covered by guarantee |                        |                          |                            |  |                              |                                    |  |
| 1   | GSR Ventures Pvt Ltd (Revised Claim submitted) | 18-04-2023       | 7,80,89,342            | 7,80,89,342               | Provided BG to Canara Bank on behalf of CD was invoked by Bank | 0                                   | 0                           | No                     | 0%                       | 0                          | 0  | -                            | 0                                  | Revised claim received on 25/4/2023 was admitted after verification  |
| 2   | Ganga Iron & Steel Trading Company Limited     | 21-04-2023       | 5,24,95,360            | 5,24,95,360               | Supply of steel  | 0                                   | 0                           | No                     | 0%                       | 0                          | 0  | -                            | 0                                  | Interest claimed at 18% p.a. as per invoice raised   |
| 3   | Bhavya Cement Private Ltd                      | 29-04-2023       | 10,00,060              | 10,00,060                 | Supply of Cement   | 0                                   | 0                           | 0                      | 0%                       | 0                          | 0  | -                            | 0                                  |  |
| 4   | R R Industrial Corporation (India) Pvt Ltd     | 15-05-2023       | 32,12,474              | 32,12,474                 | Supply of steel  | 0                                   | 0                           | No                     | 0%                       | 0                          | 0  | -                            | 32,12,474.00                       | Mail received on 15.5.2023 without Form B. OC was advised to send FormB. He has sent Form B on 23.5.23 without interest calculation sheet and without notarised. Mail sent on 30.5.2023 to send interest calculation and notarise document |
|   |  |                  | <b>13,47,97,236.00</b> | <b>13,47,97,236.00</b>    |  |                                     |                             |                        |                          |                            |  |                              | <b>32,12,474.00</b>                |  |

| Address  | E mail ID  | Phone Number                |
|--|--|-----------------------------|
| 103, Srinivasa Towers, 6-3-1187,Begumpet,Hyderabad,Telangana State - 500016  | <a href="mailto:info@gsrvpl.com">info@gsrvpl.com</a>   | 9.909E+09                   |
| 29-A,Factory area, Bagadgarj -Nasrur - 44308   | <a href="mailto:gangastiron@yahoo.com">gangastiron@yahoo.com</a>   | 9.881E+09                   |
| # 6-3-553,Unit No E3 & E4 , 4th floor,Quena Square , Taj Deccan Road,Erramanol,Hyderabad-500082  | <a href="mailto:saikishore@bhavya.com">saikishore@bhavya.com</a>   | 9491044146, 040-23553864/65 |
| R. R. INDUSTRIAL CORPORATION INDIA PRIVATE LIMITED<br>Station Road, Taljhanti Naka, Rajpur - 492 009 (C.G.)<br>Tel: 0771-4008301 - 8330, Mktg. No.: 4008315/8330 | <a href="mailto:rrindustrial@rrste.com">rrindustrial@rrste.com</a><br><a href="mailto:rrste@rajpur@gmail.com">rrste@rajpur@gmail.com</a> |                             |